

AVIVA INDUSTRIES LIMITED

Registered Office: 336, Sardar Gruh Building, 198, Lokmanya Tilak Road, Near Crawford Market, Mumbai-400002.

The details subsequent to the completion of the offer made vide Public Announcement published on August 11, 2010 ("Public Announcement" or "PA") & Corrigendum to Public Announcement published on December 24, 2010 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Bharvin S. Patel and Mr. Mahesh M. Patel ("Acquirers") to acquire upto 2,99,800 Equity Shares representing 20.00% of the Voting Capital/Equity Share Capital of Aviva Industries Limited (the "Target Company") at a price of Rs. 39.00 (Rupees Thirty Nine Only) per fully paid up Equity Share, is as under:

1.	Name of the Target Company	Aviva Industries Limited
2.	Name and Address of the Acquirers	Mr. Bharvin S. Patel, 15, Gopinath Society, B/h. Shreeji Tower, Drive-in Road, Gurukul, Ahmedabad - 380052, Mr. Mahesh M. Patel, 233/2, Mukhivas, Jhangirpura, Opp. New Civil Hospital, Ahmedabad - 380016,
3.	Name of Manager to the Offer	Chartered Capital And Investment Limited
4.	Name of Registrar to the Offer	None
5.	Offer Details:	
	a. Date of opening of the offer	December 29, 2010, Wednesday (As per revised schedule)
	b. Date of closing of the offer	January 17, 2011, Monday (As per revised schedule)

6.	Details of the Acquisition:				
Sr. No.	Particulars	Proposed in the offer document		Actual	
(1)	Price payable to shareholders in the open offer (for fully paid up share)	Rs.39.00 per fully paid up Equity Share		Rs.39.00 per fully paid up Equity Share	
(2)	Shareholding of acquirers before Share Purchasing Agreement /PA	96,466 (6.44%)		96,466 (6.44%)	
(3)	Shares to be acquired through Share Purchase Agreement	7,65,450 (51.06%)		7,65,450 (51.06%)	
(4)	Shares acquired in the open offer	2,99,800 (20.00%)		4,454 (0.30%)	
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 1,16,92,200		Rs. 1,73,706	
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil		Nil	
(7)	Post offer shareholding of acquirers including PACs (2+3+4+6)	11,61,716 (77.50%)		8,66,370 (57.80%)	
(8)	Pre and Post offer shareholding of public [No. of shares and %]	Pre offer	Post offer	Pre offer	Post offer
		6,37,084 (42.50%)	3,37,284 (22.50%)	6,37,084 (42.50%)	6,32,630 (42.20%)

7. Status of Escrow Account : Yet to be released.
 8. Payment of Interest : Not Applicable
 9. Status of Investor complaints : There is no investor complaint relating to the open offer.
 10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirers accepts full responsibility for the information contained in this Public Announcement and are solely responsible for the obligations of the acquirer as laid down in the SEBI (SAST) Regulations, 1997.

Issued on behalf of the acquirer by Manager to the Offer



Chartered Capital And Investment Limited.

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